### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### LOK SABHA

#### **UN-STARRED QUESTION NO. 1126**

## TO BE ANSWERED ON 4<sup>TH</sup> DECEMBER, 2015/ 13 AGRAHAYANA, 1937 (SAKA)

#### **AUCTION OF PROPERTY**

#### **OUESTION**

1126 DR. J. JAYAVARDHAN,
SHRIMATI SUPRIYA SULE,
SHRI DHANANJAY MAHADIK,
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO,
DR. HEENA VIJAYKUMAR GAVIT,
SHRI T. RADHAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

- (a) The details of cases pending with Debts Recovery Tribunals (DRTs) and the total assets involved therein as on date;
- (b) Whether the Government proposes to launch property portals through which property would be auctioned where the DRTs have allowed banks to sell via auction and if so, the details thereof along with the number of residential/commercial properties that are to be auctioned through this portal; and
- (c) Whether any criteria has been fixed by the Government for participation of affected persons in the auction and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) Thenumber of cases pending with DRTs as on 30.09.2015 is **65941**; and the total assets involved therein as on 30.09.2015 is **Rs.419658.56 crores**.
- (b)& (c) The properties are put on e-auction portals by Banks concerned after DRT order. Affected persons can also participate in auction. The Department is examining the possibility of centralized portal for DRTs.

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